

THE DEPUTY CHAIRMAN: Mr. Prime Minister, in this House we are quite different from the Lok Sabha. *Suo motu*. statement always comes along with the copies and the copies also should be in English and Hindi. That is the requirement.

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM): Normally that is true. This statement was made in the Lok Sabha. Therefore, it is appropriate that it is made in the Rajya Sabha also today. After the statement, I do not think there would be any need for clarifications. If there is any, I am sure the Prime Minister would answer.

THE DEPUTY CHAIRMAN: The Prime Minister is not breaking any procedure. Since there is some urgency, he came to the House. Let the House extend some cooperation and listen to him first. If there is anything ...{*Interruptions*}.... Let us listen to him.

STATEMENT BY PRIME MINISTER

Taking up of some Important Projects and also Completing the on-going Projects on a Priority in Jammu and Kashmir

THE PRIME MINISTER (SHRI H.D. DEVE GOWDA): Thank you very much. Madam Deputy Chairman, as Hon'ble Members are aware, the massive unemployment of youth in the State of Kashmir has been a contributory factor in the growth of militancy. Similarly, the State is deficient in power which is an essential infrastructure for development of industry and even for tourism. Government, therefore, proposes to take up some of the important projects and also to complete the on-going projects on a top priority.

The Government would be taking up the construction of 290 km. railway line from Udhampur to Baramulla as a national project to be financed by Government of India outside the Railway's Plan. The project is estimated to cost about Rs. 2500 crores and would be a great factor

in integrating Kashmir with the rest of the country. In addition to providing employment in the State itself, on completion the rail communications would help in the mobility of people from the State to the rest of the country for employment, education, trade, etc. The survey work from Udhampur to Banihal has already been completed and survey work upto Baramulla will be over by March, 1997. The line would pass via Katra-Riasi-Banihal-Qazigund-Srinagar. The Railways would take up the work of construction of the Udhampur-Katra Section immediately, to be completed in 4 years time. The Government would provide Rs. 200 crores for this phase of the work. In the current year budget itself, we would provide Rs. 30 crores and the work would start immediately. With adequate funding, the entire line up to Baramulla could be completed in 8 to 10 years time.

Mughal Road

The Jammu-Kashmir National Highway, the only surface link between the Kashmir Valley and Jammu, is at present beset with problems of frequent blockades as a result of landslides and snow avalanches. To provide a dependable alternative link between the two regions of the State, the Government would take up the Mughal Road Project under the Centrally Sponsored Scheme of "Roads of Economic Importance". The project spread over a length of 85 kms. is estimated to cost Rs. 77.40 crores (1994-95 costs). The project cost would be shared between the Centre and the State in the ratio of 50:50. The road joining Jammu to Srinagar — (via) Rajouri-Shopian and Pulwama, and scheduled to be completed in 6 year's time will generate considerable employment potential along the entire stretch passing through backward areas of the State. When completed, the road apart from generation of economic activities, will help in mitigating the sense of isolation of the people of Kashmir. For speedy execution, it would be entrusted to the Borders Roads organisation.

Hon'ble Members are aware that work on the Dulhasti Hydro Electric Project (3x130 MW) came to a halt in 1992 with the withdrawal of the French Civil Contractors. An amendment to the overall agreement with the French consortium has been finalised in July 1995. As a result of this, while the machinery is being supplied by the French consortium, the remaining civil works could be taken up by other contractors. Tenders for the balance civil work have been obtained and processed and a decision is expected to be taken shortly by the National Hydro Power Corporation to award the contract. Government would ensure that the civil works are commenced at the earliest and would also see that the funds for the balance civil works would be mobilised through various sources including Governmental assistance and market borrowings.

Hon'ble Members are aware that another major hydro-electric project, namely, the Hydro Electric Project (4x120 MW) is under construction in the State. The work on this is going on according to schedule and the first Unit is likely to be commissioned during this year itself beginning December, 1996. This should provide the much needed relief to the power-starved State. Thank you very much.

श्री राजनाथ सिंह (उत्तर प्रदेश): मैडम, यह बात हमारी समझ में नहीं आई कि ऐसी क्या जल्दबाजी थी कि इस सुओ-मोटो स्टेटमेंट को लेकर प्रधान मंत्री जी को सदन में आना पड़ा? मुझे लगता है कि यह चुनावी स्टंट है। अभी हाल ही में बजट बेश किया गया है लोक सभा में, उसी में इसका प्रोविजन हो सकता था। ... (व्यवधान) ... जम्मू-कश्मीर का चुनाव नज़दीक होने के कारण मैं समझता हूँ कि यह जो स्टेटमेंट इस सदन में दिया जा रहा है प्रधान मंत्री जी के द्वारा, यह एक प्रकार का चुनावी स्टंट है। (व्यवधान)

THE DEPUTY CHAIRMAN: Just one minute. (Interruptions). Let me tell you one thing.

SHRIMATI RENUKA CHOWDHURY: I appreciate his concern over the technicalities of the Prime Minister coming (Interruptions).

SHRI SATISH AGARWAI (Rajasthan): We are going to discuss the Railway Budget today and tomorrow.

SHRIMATI RENUKA CHOWDHURY: It is not in the Railway Budget. (Interruptions).

THE DEPUTY CHAIRMAN: Let there be some order in the House. (Interruptions). I do not want this cross-talk. I am not allowing it. Let me bring some order in the House. As far as the technicalities are concerned, the Government can make any statement in any House of Parliament at any time. There is no problem about it. The Prime Minister is absolutely within his right as the head of the Government to come to this House or the other House ..

The main thing is this. As far as the clarification is concerned

or his objection or (व्यवधान).... रेणुका जी, अगर आप थोड़ी देर चुप रहेंगी तो मेरी आवाज़ सुनाई देगी। मेरे तीन मॉडक होने के बावजूद भी आपकी आवाज़ मुझसे ज्यादा ही सुनाई देती है।

something, that is a different thing.

विपक्ष के नेता (श्री सिकन्दर बाख्त): सदर साहिबा, आपने फरमाया कि प्राइम मिनिस्टर साहब... यानि आपने जिस कायदे का, कानून का जिक्र किया, वह हाउस को रन करने का है। बिलकुल दुरस्त है और इसको आप कहती हैं कि स्टेटमेंट के लिए आप इजाज़त दें, प्राइम मिनिस्टर साहब आए, उन्होंने स्टेटमेंट किया, अच्छा है लेकिन हम लोगों को इस स्टेटमेंट के सिलसिले में अगर कोई ऐतराज करने की ख्वाहिश है तो वह भी इस सदन के रूल्स के मुताबिक है। तो मेरा कहना यही है कि मेरे साथियों ने कुछ बात कही कि बजट आने वाला है.... (व्यवधान)....

THE DEPUTY CHAIRMAN: Please let it go in a peaceful manner. (Interruptions).

श्री सिकन्दर बाख्त: रेलवे का बजट आ चुका है, उस पर बहस होने वाली है तो वह आखिर क्या मकसद हुआ? उसमें क्यों नहीं इसे शामिल किया गया? यह

ऐतयज्ञ करने का हम लोगों को हक है और मैं कोई मोटिव अटेच नहीं करना चाहता हूँ लेकिन the Prime Minister has made it so obvious. आखिर क्या करें हम लोग? यानि किसी चीज़ का कोई बाकी ही नहीं रहा मिलसिल्ल कि कोई चीज़ मिलसिल्ले के मुताबिक हाउस में ली जाए। क्या हो कि न रेलवे बजट का ऐहताराम है, कभी ऐडमिनिस्टर्ड प्राइसेज आते हैं, कभी बजट... मैं क्या कहूँ कल के बजट के मुताबिक, कोई मोकर नहीं है जब बातचीत होगी उसकी बहस करने की तब अर्ज करूंगा। बहुत सारी बातें कही गई हैं, उससे पहले बातें की गई हैं। रेलवे बजट आ चुका है, उसके बाद एक पूरी भरपूर रेलवे की स्कीम आ गई है, यह क्या नामुनासिब बात है? यही मुझे कहना है।

† [श्री सुकेश बख्त: सदर صاحب- आपने فرمایा कि प्रम मिस्टर صاحب یعنی آپ نے جس قاعدہ کا قانون کا ذکر کیا ہے وہ ہاؤس کو دن کرنے کا ہے۔ بالکل درست ہے اور اسکو آپ کہتی ہیں کہ اسٹیٹمنٹ کیلئے آپ اجازت دیں۔ پر ارم मिस्टर صاحب آئے۔ انھوں نے اسٹیٹمنٹ کیا۔ اچھا ہے لیکن ہم لوگوں کو اس اسٹیٹمنٹ کے سلسلے میں اگر کوئی اعتراض کرنے کی خواہش ہے تو وہ بھی اس سعدوں کے دوسرے مطابق ہے تو میرا کہنا یہی ہے کہ میرے ساتھیوں نے کچھ بات کہی کہ بجٹ آنے والا ہے... † [مداخلت] ... †]

THE DEPUTY CHAIRMAN: Please let it go in a peaceful manner. (Interruptions).

تو یہ آخر کیا مقصد ہوا۔ اس میں کیوں نہیں اسے شامل کیا گیا یہ اعتراض کرنے کا ہم لوگوں کو حق ہے اور میں کوئی موٹو (شیج نہیں کرنا چاہتا ہوں لیکن †]

The Prime Minister has made it so obvious.

† [آخر کیا کریں ہم لوگ۔ یعنی کسی چیز کا کوئی باقی ہی نہیں رہا سلسلہ کہ کوئی چیز سلسلے کے مطابق ہاؤس میں لی جائے کیا ہے کہ نہ ریلوے بجٹ کا احترام ہے کہیں "ایڈ منسٹر پرائز" آتے ہیں۔ کہیں بجٹ... میں کیا کہوں کل کے بجٹ کے متعلق۔ کوئی موقع نہیں ہے جب بات چیت ہوگی اسکی بجٹ کرنے کی تیب میں عرض کروں گا۔ بہت ساری باتیں کہی گئی ہیں اس سے پہلے باتیں کی گئی ہیں۔ ریلوے بجٹ آ چکا ہے۔ اسکے بعد ایک پوری بھر پور اسکیم آگئی ہے۔ یہ کیا نامناسب بات ہے۔ یہی مجھے کہنا ہے †]

THE DEPUTY CHAIRMAN: The Prime Minister has indicated that he is willing to give an explanation or a reply to your objections.

SHRI H. D. DEVE GOWDA: I would like to say this with your kind permission, Madam Deputy Chairperson. I do not think any clarification, so far as this particular,....(Interruptions). Please allow me to speak. I made a statement in the Lok Sabha. In fact, if I do not make that statement here, I will be failing in my

duty. I do not want to give any scope for any criticism tomorrow that I have not taken this House into confidence while making the statement. That is why I requested the hon. Deputy Chairman to permit me to make the statement.

SHRI SIKANDER BAKHT: You are welcome.

SHRI H. D. DEVE GOWDA: In fact, when I had visited Kashmir last time, I was told that no Prime Minister has visited Kashmir for nine years. Almost all the political parties had persuaded the Government of India to take necessary steps and to see to it that these three, four projects were expedited. The question raised is: "Why has it not been put in the Railway Budget?" This is one Railway project from Udhampur to Baramullah and then extended up to Kashmir. At the current rates, the cost will be about Rs. 2,500 crores. It may go up to Rs. 3,000 crores or Rs. 3,500 crores when it is complete". We have taken a decision in the Cabinet that this should be taken up as a national project and we should not bring it within the ambit of the Railway Budget because we have not got various other commitments so far as the Railway Budget is concerned. So we want to take it up as a national project and fund it through the General Budget. We have taken this decision and Rs. 50 crores is going to be allotted in the current year itself and we are going to spend this money during this year. You may talk of elections and as somebody said....

(Interruptions)

SHRI SIKANDER BAKHT: Mr. Prime Minister, we are not against the project.

(Interruptions)

SHRI SATISH AGARWAL: We are not against development.

(Interruptions)

THE DEPUTY CHAIRMAN: Let him finish. *(Interruptions)* This is not the way. Let the Prime Minister finish his speech.

(Interruptions)

SHRI SATISH AGARWAL: We are not against the project. It is the timing of

the project that we are objecting to

(Interruptions)

SHRI H.D. DEVE GOWDA: I have the highest regard for the Leader of the Opposition. *(Interruptions)* This is the demand of the people. The previous Government had already completed work up to 30 kms. Already, up to 30 kms. the work has been completed on this very route by the previous regime. We will go up to 70 kms or 75 kms in the current year. In addition to that, the hydel power project which I have mentioned, could not be taken up earlier because there was some difference of opinion between the concerned French Government Consortium and our Government, as a result of which the work came to a grinding halt. We have sorted out this problem and that power project is going to be started very soon. So, far as the other project is concerned, as I told you, that would be commissioned by December 1996. About the road, the work had already been sanctioned, but unfortunately, the Government had stopped it. We want to give the necessary funds and we will see to it that this work is started in time. This is the demand of all the political parties.

(Interruptions)

SHRI SATISH AGARWAL: We are not opposing that. It is a question of propriety.

(Interruptions)

श्री अनन्त राय देवशंकर दवे (गुजरात): हम आपोझ नहीं कर रहे हैं (व्यवधान).

श्री राजनाथ सिंह: नहीं बिल्कुल नहीं, हम इसके वरोध में नहीं हैं। (व्यवधान)

THE DEPUTY CHAIRMAN: I am not permitting. *(Interruptions)* you identify one person

(Interruptions)

SHRI SATISH AGARWAL: The question is whether this allocation has been included in the General Budget or not.

(Interruptions)

THE DEPUTY CHAIRMAN: Please sit down.

(Interruptions)

श्री अनन्तराय देवशंकर दवे: सरकार दबाव में है। ... (व्यवधान)

THE DEPUTY CHAIRMAN: If you have to say anything, come through the Chair. Don't play a football match over here. It is being played in Atlanta. If the Prime Minister has come with a proposal to set up some project in Jammu and Kashmir, you should welcome it. There was a problem going on in Jammu and Kashmir. It is an economic package. (*Interruptions*) If you are against it or if you are in favour of it, it is entirely up to you. (*Interruptions*)

SHRI SATISH AGARWAL: We are not against it.

THE DEPUTY CHAIRMAN: It looks like that if you talk like this. (*Interruptions*) The difficulty is, if five, ten Members start speaking together, whether from this side or that side, then neither the Prime Minister understands it nor do my reporters understand it not do I

5.00 P.M.

understand what you are saying. As a Member of Parliament you have a full right to make your point clear on the floor of the House and I will project your right, but please speak one by one, not ... (*Interruptions*) Just one minute. All of you should not speak together. If you speak together, then nobody will understand what you say. My request is for the protection of your right, not of mine. Please speak one by one. (*Interruptions*)

SHRI SATISH AGARWAL: Madam, I want to seek one clarification (*Interruptions*)

SHRI SURINDER KUMAR SINGLA: Madam, ... (*Interruptions*)

THE DEPUTY CHAIRMAN: Just one minute. Now three Members are standing and speaking together.

SHRI RAJ NATH SINGH: Madam, .. (*Interruptions*)

उपसभापति: एक मिनट ठहर जाइये, आपको बुलाऊंगी।

SHRI SATISH AGARWAL: Madam, you please identify us.

श्री राजनाथ सिंह (उत्तर प्रदेश): मैडम इसको आईडेंटिफाई कर दीजिए...

उपसभापति: आपको क्लेरिफिकेशन करना है।

I have to find it out because we do not have the document with us. The procedure is you should have the document before you. We do not have the document. The Prime Minister has explained just now that as he has made a statement in the Lok Sabha, he does not want to disrespect our House; he has come over here today to make the statement.

We thank him for respecting Rajya Sabha. But our Rajya, as I explained to you, has a procedure, under which we should have the written statement, a *suo motu* statement, and we seek clarifications, which the other House does not do. It is your right. Only our House has got this right... (*Interruptions*)

Let me speak to the Prime Minister and let me know whether he is willing to give clarifications now or at some other time, if you want to seek some clarifications... (*Interruptions*) Fine; he will explain it; he is willing to answer. Okay. (*Interruptions*)

SOME HON. MEMBERS: Madam, we want to seek clarifications.

THE DEPUTY CHAIRMAN: Okay. But please be brief. Give me the names and I will identify and I will allow you. Fine. No problem... (*Interruptions*)

Mr. आप पूछेंगे।

Ravi, I will identify you.

श्री सिकंदर बख्त: क्लेरिफिकेशंस का सवाल नहीं है। हमें इसके मुताबिक।

اشری سیکندر بخت: کلیری فیکیشنس کا سوال نہیں ہے۔ ہمیں اسکے متعلق...

उपसभापति: जो भी बात या क्लेरिफिकेशंस सिकंदर बख्त साहब आप पूछना चाहें वह प्रधान मंत्री जी से पूछ लीजिए।

† [] Transliteration in Arabic Script

नहीं दे। आप प्रधान मंत्री नहीं हैं। प्रधान मंत्री जी मौजूद हैं, वे इसका जवाब दे देंगे।

SHRI SATISH AGARWAL: Madam, as rightly pointed out by the leader of my Party, we are not opposed to these projects or any development assistance for Jammu and Kashmir. I want to have a clarification: whether the amount to be spent on these projects has been provided in the General Budget presented by the hon. Finance Minister or the Railway Budget presented by the Railway Minister. If it is outside the Railway Budget, then it has to find a place in the General Budget. I want to know whether the hon. Finance Minister has made a provision in his Budget, in the Demands for Grants for various Ministries which are covering these items; whether he has made a provision for that in that Budget or whether it is a supplementary Budget which is being presented to the House without a formality... (Interruptions)...

SHRI RAJ NATH SINGH: Madam,... (Interruptions)...

THE DEPUTY CHAIRMAN: Just a PUAIDhJ&V* Tnct a

जगन्नाथ मिश्र जी आप कुछ पूछ रहे थे। डा०

THE DEPUTY CHAIRMAN: Okay. Shri Vayalar Ravi... (Interruptions)...

श्री राजनाथ सिंह: मैडम,...

उपसभापति: आप वायालार रवि नहीं हैं। मैं आपका नाम लिख लेती हूँ। पहले वायालार रवि बोलेंगे, आप नहीं।

minute

Mr. Raj Nath Singh, I will write your name and I will call you. I have already called Mr. Vayalar Ravi.

SHRI VAYALAR RAVI (Kerala): Madam, I welcome the announcement made by the Prime Minister. May I seek one clarification from him regarding the hydel-electric project on which the work has been stopped because of some turbulence over there. So, new tender have been called for. I would like to know whether it is going to be an international tender or whether it is going to be

confined to India only. Apart from that, I would like to know the steps taken by the Government to expedite the whole thing.

उपसभापति: ओके बोलिए राजनाथ सिंह जी।

श्री राजनाथ सिंह: मैडम, कल ही बजट स्पीच लोक सभा में हुई है इस सदन में भी कल बजट प्रस्तुत किया गया है। मैं समझता हूँ कि इसका उल्लेख इस बजट स्पीच में हो सकता था। मैं अपनी आपत्ति दर्ज कराना चाहता हूँ यहाँ पर कि माननीय प्रधानमंत्री जी ने केवल लोकतांत्रिक भ्रष्टाचारों का उल्लंघन नहीं किया है बल्कि संसदीय परम्पराओं का भी उल्लंघन किया है। कश्मीर का विकास होना चाहिए, सारे देश का विकास होना चाहिए। जितनी बड़ी से बड़ी परियोजनाएँ आप लाना चाहते हैं वह लायें। इस पर कहीं पर भी हम सबको कोई आपत्ति नहीं है। यहाँ के नवयुवकों को रोजगार मिलना चाहिए, इस पर भी हमारा कोई मतभेद नहीं है। लेकिन आपने एक बार इस सदन में घोषणा कर दी है कि सितम्बर के महीने में जम्मू कश्मीर के अन्दर चुनाव होगा। मैं इस बात को स्वीकार करता हूँ अभी इलेक्शन का नोटिफिकेशन नहीं हुआ है। लेकिन यह बात सुनिश्चित है, सभी जानते हैं कि सितम्बर में वहाँ चुनाव होने वाला है। टेक्नीकली यह इलेक्शन को कोड आफ कंडक्ट का उल्लंघन तो नहीं है लेकिन वास्तव में नैतिक धरातल पर आप उतरकर देखें तो आपने चुनावी आचार संहिता का भी यहाँ पर उल्लंघन किया है... (व्यवधान) यह मैं आपत्ति दर्ज करना चाहता हूँ... (व्यवधान) आपने एक अलग से स्टेटमेंट प्रस्तुत करने का काम किया है। महोदया, मैं यह आपत्ति दर्ज करके अपना निवेदन समाप्त करता हूँ।

SHRIMATI RENUKA CHOWDHURY: The Prime Minister has to make this announcement after having made it in the Lok Sabha. (Interruptions)...

श्री जनार्दन यादव (बिहार): कश्मीर का विरोध कर रहे हैं ... (व्यवधान)

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM): Any statement made in the Parliament of India cannot violate any code of conduct. (Interruptions).... This is the Parliament of India. (Interruptions)...

श्री राजनाथ सिंह: मैंने कहा कि उसके खिलाफ ... (व्यवधान) नहीं हूँ लेकिन नैतिकता का तकाजा है? ... (व्यवधान) कोड ऑफ कंडेक्ट का उल्लंघन किया है। ... (व्यवधान)

THE DEPUTY CHAIRMAN: Order, please. They are making their points and other are making their points. The Prime Minister is competent to give his answer or reasons, whatever it is. Mr. Singla.

SHRI SURINDER KUMAR SINGLA (PUNJAB): Madam, in fact, I refuse to read any motive into this at all. But my colleagues from the other side also should not read any motive into this. Don't politicise the issue of Kashmir. Kashmir is a sensitive issue. The point which I want to make is that it would be better if the Indian Government and the people of India pay a special attention to Kashmir. If you had made provisions both in the Railway Budget and in the General Budget, there would not have been any special concern shown by the Government of India and by the people of India. I am extremely happy that the Government projects are going to be funded in a big way. The peace process has started in Jammu and Kashmir with the holding of Lok Sabha elections. I think it would help both to strengthen the peace process and to establish political order. I hope in the State Assembly elections there would be massive participation by the people and they would realise that the Indian Government and the people of this country are seriously concerned about the situation in Jammu and Kashmir. In fact, I honestly welcome this statement and whatever you have done is a remarkable job to further the peace process in the Valley.

SHRI R.K. KUMAR (TAMIL NADU): Madam, I agree with the view expressed by Mr. Singla that it should not be politicised. I welcome the statement of the hon. Prime Minister. We are thankful to him for coming to this House immediately from the other House and making this statement.

SHRI JOHN F. FERNANDES (GOA): Madam, thank you very much. The whole country would welcome the statement of the hon. Prime Minister. This package waft long overdue. When there was normalcy in Jammu and Kashmir, it is on record that all the funds of the Government were not utilised in that area. They could utilise only 75 per cent of the funds because of terrain and weather conditions. In the last five years — it is a report of an independent press party which visited Jammu and Kashmir — the Government had full opportunity for utilising the funds, but funds were not utilised. These funds are being pilfered by terrorists. The hon. Prime Minister has announced that he is going to put so much money into it. We welcome it. Is there any contingency plan to see that this pilferage will not be permitted? Is there any foolproof measure to see that the money given to Jammu and Kashmir will be given through this project and it will not be pilfered by terrorists? Thank you.

श्री राघवजी (मध्य प्रदेश): उपसभापति महोदया, जो चार योजनायें घोषित की गई हैं, उनका हम स्वागत करते हैं। लेकिन मैं दो स्पष्टीकरण चाहूंगा।

पहला, प्रधानमंत्री जी ने कहा है कि रेलवे लाइन और रोड बनाने से वहां पर पर्यटकों की संख्या बढ़ेगी और पर्यटन को प्रोत्साहन मिलेगा। तो मैं माननीय प्रधानमंत्री जी से जानना चाहूंगा कि पिछले वर्ष 6 विदेशी पर्यटक वहां आतंकवादियों द्वारा बंधक बनाए गए थे लेकिन आज तक वे छूटे नहीं हैं। इसी वर्ष राजस्थान और इलाहाबाद के मिलाकर 6 पर्यटक मारे गए हैं। तो क्या माननीय प्रधानमंत्री जी यह आवश्यक नहीं समझते की पर्यटकों की सुरक्षा के लिए कुछ प्रावधान किया जाए ताकि वहां पर्यटक जा सकें? रेल और रोड बनाने से पर्यटक अधिक संख्या में वहां नहीं जायेंगे। ... (व्यवधान) ... उनकी सुरक्षा की कोई विशेष व्यवस्था नहीं है। तो यह कहने की क्या आवश्यकता है कि पर्यटकों की संख्या में वृद्धि हो।

दूसरा मैं यह स्पष्टीकरण चाहता हूँ कि 25 सौ करोड़ रुपया रेल और बाकी अन्य योजनाओं में आप जो खर्च करने वाले हैं, इसका स्रोत क्या है? तो क्या जो

डिफिंसिट फाइनेंसिंग कल वित्त मंत्री जी ने लोक सभा में घोषित किया है इससे उसमें वृद्धि होगी? अगर हां, तो इसका भी आप स्पष्टीकरण दें?

श्री गया सिंह (बिहार): मैडम, अभी माननीय प्रधानमंत्री जी ने जो स्टेटमेंट दिया उसका भरपूर स्वागत करते हुए मैं माननीय सदस्यों को याद दिलाना चाहता हूँ कि अभी पिछले सप्ताह जब वहाँ पर राष्ट्रपति शासन के एक्सटेंशन की बात आई थी तो इस हाउस में लगभग सभी लोगों ने इस बात की चर्चा की थी वहाँ पर स्पेशल अटेंशन की जरूरत है, विकास के लिए कुछ तत्काल करने की जरूरत है। प्रधानमंत्री जी ने जो स्टेटमेंट यहाँ पर दिया, उसमें उन्होंने कहा है क्योंकि कोड आफ कंडक्ट चुनाव के लिए लागू होगा, इसलिए इसको अभी शीघ्र करना जरूरी है। आज जब प्रधानमंत्री जी यह प्रस्ताव यहाँ पर लाए हैं तो इस आउस में एक मत से इसका स्वागत होना चाहिए। मुझे तकलीफ है कि कुछ लोगों को इस पर तकलीफ है। उन्हें ऐसी तकलीफ नहीं होनी चाहिए। देर में ही सही, अगर इस मामले में हमें सूझ आ गई तो अभी भी तत्काल हम एक मत से इसे स्वीकार करें ताकि सारी दुनिया में यह संदेश जाए कि कश्मीर और वहाँ के निवासी हिन्दुस्तान के अंग हैं। ऐसा दुनिया के सामने दिखाने की जरूरत है ताकि दुनिया में ऐसा संदेश जाए कि इन बातों पर किसी को किसी तरह का ऐतराज नहीं है, सभी की इस पर सहमति है। धन्यवाद।

(व्यवधान)

श्री लक्ष्मीराम अग्रवाल (मध्य प्रदेश): हमें योजनाओं पर कोई ऐतराज नहीं है। आपके तरीकों से विरोध है। ... (व्यवधान) ...

श्रीमती रेणुका चौधरी: किस तरीका का विरोध आपको है... (व्यवधान)

DR. BIPLAB DASGUPTA (West Bengal): Madam, while wholeheartedly welcoming the statement of the Prime Minister and fully endorsing it, I feel that it would help the integration of Kashmir with the rest of the country. I hope that while replying to these questions the hon. Prime Minister would also take into account the technical point raised by Mr. Satish Agarwal. He wanted to know as to where this money was going to be put. If

it is going to be put into the supplementary budget, it should be clearly specified so that there is no confusion on this particular point. Thank you.

श्री मुफ्ती मोहम्मद सईद (उत्तर प्रदेश): मैडम, प्रधानमंत्री जी ने जो आज कश्मीर के बारे में इकोनॉमिक पैकेज अनाऊंस किया है, यह बहुत ही इम्पोर्टेंट है। सब लोग यहाँ कहते आए हैं कि कश्मीर को केंद्री के साथ, मुल्क के साथ कौमी दायरे में शामिल करना है, अगर कोई वहाँ एलिनियेशन की फीलिंग है, अहसास है तो उसको दूर करना है। सब से बड़ी बात, जब वहाँ कश्मीर के लोग बनिहाल की तरफ नज़र डालते हैं और वह सड़क जो एक ही राह राह है, जब वह बंद हो जाती है, कभी दो महीना बंद हो जाती है, कभी एक महीना बंद हो जाती है, रास्ता बंद हो जाता है, मुल्क से वह हिस्सा कट जाता है। इसलिए मैं इसका स्वागत करता हूँ कि यह एक आल्टरनेट रूट है जिसको मुगलों के ज़माने में इस्तेमाल किया जाता था, शहनशाह अकबर के दौर से उस रूट को इस्तेमाल किया जाता था। अब इन्होंने फिर जो आल्टरनेट प्लान था, जिसका सर्वे हुआ था, काम चल रहा था, प्राइम मिनिस्टर साहब ने उस आल्टरनेट रूट पर फिर से काम करने का आदेश दिया है। यह भी बहुत बड़ी बात है। बनिहाल के मुकामले में एक दूसरा आल्टरनेट रूट होगा। दूसरा उधमपुर तक रेलवे लाइन पहले से ही है। पिछली सरकार ने कश्मीर तक इसको एक्सटेंड करने का फैसला किया था लेकिन पहला जो जीना है, मंजिल है, जो प्राइम मिनिस्टर साहब ने अनाऊंस किया है वह यह है कि वैष्णो देवी, कटड़ा तक जाने के लिए कितने लोगों को सुविधा होगी। लाखों की तादाद में लोग वहाँ जाते हैं। वह सीधे कटड़ा पहुंच जाएंगे और वैष्णो देवी की यात्रा करने में लोगों को सहूलियत होगी। मेरा कहना यह है कि कश्मीर को इमोशनली इंटीग्रेट करने के लिए बहुत अच्छा काम किया है। श्रीनगर, बाधमुला में कोई बैटिंग, आज कल के हालात कश्मीर में नहीं रहेंगे। नार्मलसी आ रही है। मेरा यह प्राइम मिनिस्टर से कहना है कि जो उन्होंने 15 साल का कहा है श्रीनगर तक आज कल की मॉडर्न टेक्नोलोजी के जमाने में जैसे कॉकण रेलवे बना है उसी तरह से इस प्रोसेस को एक्सप्लैट करना होगा। कोई अगर स्पेशल फंडिंग हो जैसे उन्होंने कहा कि रेलवे बजट से नहीं बल्कि जनरल फंडिंग कर के ज्यादा तेजी से उस पर काम होना चाहिये। तीसरा दुलहस्ती प्रोजेक्ट के बारे में अनाऊंस किया। पहले खतरा था, फ्रेंच कंटेन्टर लोग भाग गये थे उस पर भी काम हो जाएगा। इतना

پوٹیشیال ہے جम्मू کشمیر میں ہائیڈرو پاور کا کئی سارے نارتھ انڈیا کو پاور سپلائی کر سکتا ہے۔ پورے خوشی ہے، یہ اچھی بات ہے۔ جम्मू-کشمیر کے لوگوں کے لیے، سارے ملک کے لیے اچھی بات ہے۔ ایک مہینہ چلے گا پائل آف کشمیر کو کہ یہ سارے وہاں کے لوگوں کے لیے کچھ کام کر رہی ہے۔ میں اسکا स्वागत کرتا ہوں۔

†† اشرفی مفتی محمد سعید "اتر پردیش"

میدم پردھان منتری جن نے جو آج کشمیر کے

بارے میں "انٹیمیک پیکیج" اناؤنس کیا

ہے۔ یہ بہت ہی اہم ہے۔ سب لوگ وہاں

بچے رہتے ہیں۔ کہ کشمیر کو کشمیر کے ساتھ۔

ملک کے ساتھ قومی دھارے میں شامل

کرنا ہے۔ اگر وہاں کوئی "ایلی نیشن" کی

فیڈبک ہے۔ احساس ہے تو اسکو دور

کرنا ہے۔ سب سے بڑی بات جب وہاں

کشمیر کو لوگ یا نیپال کی طرف نظر ڈالتے

ہیں اور وہ سڑک ایک ہی شاہ راہ

ہے جب وہ بند ہو جاتی ہے۔ کبھی دو

مہینے بند ہو جاتی ہے۔ راستہ بند ہو جاتا

ہے۔ ملک سے وہ حصہ کٹ جاتا ہے۔

اس لیے میں اسکا سوال کرتا ہوں کہ

یہ ایک "انٹیمیک روٹ" ہے۔ جسکو خود

سے نہ مانے میں استغوا کیا جاتا تھا۔ شہنشاہ

اب کے دور سے اس روٹ کو استعمال

کیا جاتا تھا۔ اب انہوں نے پھر جو "ٹریڈی

پلان تھا" جسکا سروے ہوا تھا۔ کام چل

رہا تھا پر اٹم منسٹر صاحب نے اس "انٹیمیک

روٹ پر" پورے کام کرنے کا آرڈینیشن دیا

ہے۔ یہ میں بہت بڑی بات ہے۔ یا نیپال

کے مقابلے میں ایک دوسرا "انٹیمیک روٹ"

ہو گا۔ دوسرے اور ہم پورے ملک کے لئے

پہلے سے ہی ہے۔ پچھلی سرکار نے کشمیر تک

اسکو "ایکسپینڈ" کرنے کا فیصلہ کیا تھا لیکن

پہلا جو نہ رہا ہے۔ منزل ہے جو پر اٹم منسٹر

صاحب نے اعلان کیا ہے وہ یہ ہے کہ ویشنو

دیوی کوڑھ تک جانے کے لئے لوگوں کو

آسانی ہوگی۔ لاکھوں کی تعداد میں لوگ

وہاں جاتے ہیں وہ سیدھے کٹرہ پہنچ

جائیں گے اور ویشنو دیوی کی یا ترائی کرنے میں

آسانی ہوگی۔ میرا کہنا یہ ہے کہ کشمیر کو

آموشنی انٹی گریٹ "کرنے کیلئے بہت اچھا

کام کیا ہے۔ شری نگر بارہ مہینے میں کوئی

بیسٹے گا۔ آجکل حالات کشمیر میں نہیں

سہنے۔ نارملی آ رہی ہے میرا یہ پر اٹم

منسٹر سے کہنا ہے کہ جو انہوں نے ۱۵ سال کا

کہا ہے شری نگر تک آجکل کی ماڈرن

ٹیکنالوجی کے نہ مانے میں جیسے کوئی نہ ہو

بنا ہے اسوں میں سے اس پر وہ سب سے کو

"ایکسپینڈ" کرنا ہو گا۔ کوئی اگر اسپیشل

فیورٹنگ ہو جسے انہوں نے کہا کہ ریویو
بجٹ سے نہیں بلکہ جنرل فیورٹنگ کر کے
زیادہ قیزی سے اس پر کام ہونا چاہئے۔
تیسرا ڈیپسٹی پروجیکٹ کے بارے میں
اعلان کیا ہے۔ پہلا خٹرون تھا۔ فرینچ
کنٹریکٹ کوک بھاگ گئے تھے اس پر ہم
کام ہو جائیگا۔ اتنا پوزیشنیل ہے جو
کنٹیر میں "ہائیڈرو پاور ما" کے سادہ نارے
انڈیا کو پاور سپلائی کر سکتا ہے۔ مجھے خوشی
ہے یہ اچھی بات ہوئی ہے۔ جیٹ کنٹیر کے
لوگ مل کر لے۔ سادہ دیش کیلئے اچھی
بات ہے۔ ایک پیغام جائیگا کنٹیر کے عوام
کو کہ یہ سرکار وہاں کے لوگوں کے لئے کچھ
کام کر رہی ہے۔ میں اس کا سواگت کرتا
ہوں۔ "مختم شد"

श्री मोहम्मद सलीम (पश्चिमी बंगाल): मैडम, मैं इस बयान का स्वागत करता हूँ। काफी दिनों से इंतजार था लेकिन हमारे कुछ साथी चाह रहे थे कि यह स्टेटमेंट देव गौड़ा जी का, प्रधानमंत्री जी का रिट्रोस्पेक्टिव हो। जून में यह सरकार आई, जुलाई में फैसला किया कि सितम्बर में इलेक्शन होगा। कश्मीर के लिए अगर कोई मेजर इनिशियेटिव लिया जाए, यू०एफ० गवर्नमेंट के जरिये से तो आप कम उसकी उम्मीद कर रहे थे? मैं टेन्सिवेटिव में नहीं जाना चाहता हूँ लेकिन सवाल यह है... (व्यवधान)

الاشرفی محمد سلیم پیشمنی بنگال: "میڈم
میں اس بیان کا سواگت کرتا ہوں۔ کافی
دنوں سے انتظار تھا لیکن ہمارے کچھ ساتھی

چاہ رہے تھے کہ یہ اسٹیٹمنٹ ریویو کر
جی کا۔ پرحصان منتری جی کا ریویو سپیکٹرو
ہو۔ جون میں یہ سرکار آئی۔ جولائی میں
فیصلہ کیا کہ ستمبر میں الیکشن ہو گا۔ کنٹیر
کیلئے اگر کوئی "ممبر انٹیشیو" لیا جائے تو این
گورنمنٹ کے ذریعہ سے تو آپ کب اسکی
امید کر رہے تھے۔ میں ٹیکنیکل میں
نہیں جانا چاہتا ہوں لیکن سوال یہ ہے۔
... (مداخلت) ..."

श्री सतीश अग्रवाल: हम कल उम्मीद कर रहे थे (व्यवधान)

श्री तिलोकी नाथ जतुर्वेदी (उत्तर प्रदेश): कल बजट स्पीच में क्यों नहीं किया (व्यवधान)

श्री मोहम्मद सलीम: कल का भूला हुआ अगर आज वापिस आ जाए तो उसके भूल हुआ नहीं कहते हैं आप अगर अभी के भूले हुए हैं (व्यवधान)

الاشرفی محمد سلیم: کل کا بھولا ہوا اگر
آج واپس آجائے تو بھولا ہوا نہیں کہتے
ہیں آپ اگر ابھی کے بھولے ہوئے ہیں۔
... (مداخلت) ..."

श्री राजनाथ सिंह: आज जम्मू कश्मीर को भूले हुए थे (व्यवधान)

श्री मोहम्मद सलीम: हम लोग जब जम्मू-कश्मीर में प्रेजिडेंट कल का एक्सप्रेसन मांग रहे थे तब भी यह बात आई थी, बहुत से सदस्यों ने कहा कि वहां की तरफ की लिए इकोनॉमिक पैकेज चाहिए वहां जो अनइम्प्लायड यूथ है, उसे काम चाहिए। इसलिए मैं इसका स्वागत करता हूँ। साथ ही साथ हम लोगों ने यह भी कहा था कि पोलिटिकल पैकेज भी चाहिए, सिर्फ इकोनॉमिक पैकेज नहीं अगर चाहिए। सिर्फ इकोनॉमिक पैकेज पर इतना ध्यान रहे है तो पोलिटिकल पैकेज पर ध्यान नहीं क्या होता (व्यवधान)

الاشري محمد سليم: ہم لوگ جب جموں
 کشمیر میں پریزیڈنٹ رول کا ایکسٹینشن
 مانگ رہے تھے تب بھی یہ بات آئی تھی۔
 بہت سے ممبروں نے کہا کہ وہاں کی ترقی
 کیلئے آگیا نامک پیکیج "چاہیے۔ وہاں جو
 بے روزگار نوجوان ہے اسے کام چاہیے۔
 اسلئے میں اسکا سہارا کرتا ہوں۔ ساتھ
 ہی ساتھ ہم لوگوں نے یہ بھی کہا تھا کہ پولیٹیکل
 پیکیج میں چاہیے صرف ایک پیکیج نہیں
 آنا چاہیے صرف ایک پیکیج پر اتنا
 چینج نہ ہے، ہیں تو پولیٹیکل پیکیج پر بحث
 نہیں کیا ہوتا۔ "مداخلت"]

श्री सुन्दर कुमार सिंगला: प्राइम मिनिस्टर साहब
 ने खुद कहा है कि सारी पोलिटिकल पार्टीज़ के
 इनिशियेटिव से यह डिजिज़न लिया है। यह सभी पार्टीज़
 का है (व्यवधान)

उपसधापति: ईश दत्त और रेणुका चौधरीजी आप
 दोनों हैं। रेणुका जी, आप बोल दें या वे बोल दें। कोई
 भी बोल दें।

श्री ईश दत्त बाबु (उत्तर प्रदेश): मैडम, प्रधान
 मंत्री जी ने आज इस सदन में जो घोषणा की है मैं
 इसका स्वागत कर रहा हूँ। समाजवादी पार्टी की ओर से
 और अपनी ओर से भी मैं आभार प्रकट कर रहा हूँ इस
 सरकार का और प्रधान मंत्री जी का कि पहली बार
 कश्मीर के लिए इस तरह की घोषणा प्रधान मंत्री जी ने
 की है। मुझे बस इतना ही निकेदन करना है।

SHRIMATI RENUKA CHOWDHURY
 (ANDHRA PRADESH): Madam, I rise to
 welcome and congratulate the Prime Minister
 on having taken this step. I am sure that my
 learned friends across the floor also regret the

interruptions that they made. I appreciate that
 they were trying to preserve the sanctity of
 this House. But sometimes... (Interruptions)
 No, I am appreciating you, bhai saheb.

व्य आप इस बात से भी खफा है... (व्यवधान)

The Leader of Opposition SHRI SI-
 KANDER BAKHT: We don't need any
 appreciation from you.

THE DEPUTY CHAIRMAN: You can
 withdraw your word. Renukaji, when you
 speak a word in this House, it becomes the
 property of the House. Now you appreciate it
 and I welcome you to withdraw it.

SHRIMATI RENUKA CHOWDHURY:
 But Sikander Bakhtji has already received it
 through you, Madam. I am glad that they are
 able to take it in a lighter vein. Madam, I
 would like to remind the House that keeping
 up with India's poise on the completion of 50
 years of independence, I think that it is the
 right time that we send this message
 collectively from this House to the world at
 large which is watching us that Kashmir is
 ours, it will remain ours and we are working
 towards it. So, if a step has been taken in that
 direction, then let us transcend the black-and-
 white proprieties, let us join in the spirit in
 which this decision has been taken and let us
 welcome it. Yes, if the Prime Minister and the
 Finance Minister have come to us asking us
 for money, then we will raise this issue in the
 House, and it will be debated the discussed.
 But at this moment they have not come to us
 for money. They have come to us to tell us
 that we have initiated this step and it is vital.
 It is something on which all of you
 collectively have made the initiative. We are
 merely expediting what you have already
 established. So, we thank you for the foresight
 in taking this step and we will be grateful if
 you would appreciate this step...
 (Interruptions)

SHRI JOHN F. FERNANDES: Madam, is
 she in the Government?

SHRIMATI RENUKA CHOWDHURY: I am a part of the Government I think that Mr. John Fernandes is so disoriented sitting on the other side that he fails to interpret it.

THE DEPUTY CHAIRMAN: Mr. John Fernandes' position has not changed. He has shifted a few seats only.

SHRI SURINDER KUMAR SINGLA: We are only recommending to the Prime Minister that she may be inducted in the next reshuffle.

SHRIMATI RENUKA CHOWDHURY: Thank you for your recommendation. I would want you to know that I have come on my own merit.

THE DEPUTY CHAIRMAN: Now that the Prime Minister is also here, on this point, I would say that this House should not become a place of recommendations for extensions or inductions into the Cabinet because yesterday also there were some recommendations for some people. And I also expressed that this was beyond the purview of the Deputy Chairman of the Rajya Sabha or of the Rajya Sabha to recommend anybody to be in the Cabinet. So, please, use some other forum and not the Rajya Sabha forum.

श्री सिकन्दर बख्त: सदर साहिबा, मैं तो प्राइम मिनिस्टर साहब के बयान के बाद फिक्स चुका था और जो कुछ उन्होंने फरमाया, जिस प्रोजेक्ट का जिक्र किया है उसकी मुखातिफत में एक लफ्ज नहीं कहा गया है और जब रेणुका साहिबा ने कहा ... (व्यवधान)

† [] Transliteration in Arabic Script 23-857.GIPMR/97

श्रीमती रेणुका चौधरी: मुझे कंवलुड करने दोगए
श्री सिकन्दर बख्त: आप बैठी थीं या खड़ी थीं?

† [] श्री सिकन्दर बख्त: آپ بیٹھی تھیں
یا کھڑی تھیں۔

श्रीमती रेणुका चौधरी: डिटी चेयरमैन साहिबा बोल ली थीं तो मैं बैठ गयी। यह हमारी सहजीब है ... (व्यवधान)

So, Madam, while welcoming it on behalf of the Telugu Desam party and the Government of Andhra Pradesh, I wish to extend our whole-hearted cooperation and I wish the Prime Minister all the very best in achieving this goal. I just want to end my speech with a two-lines quotation of an English poet:

"Something should be said for the birds which venture into birdless skies while hypochondriac crawl along the ground having seen clouds and think that they are traps."

Thank you, Madam Deputy Chairman.

THE DEPUTY CHAIRMAN: I think we have been bugged by *shayaries* and poems. Now, the Prime Minister.

THE PRIME MINISTER (SHRI H.D. DEVE GOWDA): Madam, some points have been raised by some hon. Members of this august House. But they were not about the technicalities or the legalities of the statement I had made.

AN HON. MEMBER: Propriety also.

SHRI H.D. DEVE GOWDA: Yes, propriety also. Thank you very much.

The only issue involved in it is—this is according to what the hon. Members have said—that terrorist activity has not stopped. This is the only issue that has been raised. I would like to make myself very clear on this issue. Terrorist activity has considerably come down and there is no question of the Government wanting to give a distorted version. I am very clear in my mind that terrorist activity, compared to the last several years, has

considerably reduced. One or two stray incidents cannot be taken into consideration to suggest that terrorist activity is still there on a very major scale. I would like to inform the hon. House and, through this House, the people of India that the situation has totally improved. The people of the Valley, Jammu and Ladakh regions—not the political parties—want restoration of democratic process. There is a change in the hearts of some of the extremists and terrorists. When I went there, it came to my notice that they had changed their hearts and they wanted to join the mainstream. I would like to say this with all seriousness. Some terrorists approached me and they expressed the desire to participate in the elections. There is no question of any doubt in my mind. This is one thing which I would like to make very clear to this august House and, through this august House, to the whole world.

Some other hon. Member—I am sorry I am unable to recall his name—has raised a point about pilferage of funds.

SHRI VAYALAR RAVI: Mr. John F. Fernandes.

SHRI H.D. DEVE GOWDA: Yes. It is Mr. Fernandes. I would like to assure him that once an elected Government is installed, the question of pilferage is going to be solved. I am not going to say that there is going to be no pilferage at all in future. But once the people's representatives start administering the affairs of the State, this type of pilferages are going to be considerably reduced. I think everybody will accept that. Whatever may be the omissions and commissions of our democratic system, we must accept the fact that the representatives of the people will take care of proper utilisation of the funds.

Then a point was raised as to why it was not included in the Railway Budget or in the General Budget. This is one issue which is lurking in the minds of the Members on the other side. I would like to reiterate that this is going to be one of

the major projects costing about Rs. 2,500 crore. Suppose I have included it in the Railway Budget or the General Budget. Then what is the importance that we are attaching to the development of Jammu and Kashmir? We wanted to show to the people of Kashmir the special impetus that the Government of India provides so far as the developmental works in Kashmir are concerned. This is precisely what is behind this. I would like to make it very clear. We wanted to show to the world that under no circumstances would the Central Government neglect the needs of the people of Kashmir. The people of Kashmir must have confidence in the Central Government so far as their developmental works are concerned because it is a life-and-death question for them. I have seen it for myself that the people who are depending on tourist activity are in such a stage that they are unable to get their livelihood. This is the situation which I have witnessed there.

Once we restore peace in the Valley, I hope the tourist inflow will also again be restored. What was demanded during my visit there including the projects, etc., I have taken it up separately. So far as funding is concerned, I will tell you very frankly that the Planning Commission is examining the whole thing. We have kept about Rs. 2,500 crores at the disposal of the Planning Commission for various developmental activities, if it is not sufficient, We will come before this House with a supplementary demand. So, so far as the issue of money is concerned, whenever it is required, we will come before the House. The works will start, as has been promised. There is no question of any bald promises. I would also like to make it clear that it is not a question of election business. Some people have got it in their mind that we are saying all these things because elections are going to be announced. No. These works are going to be taken up in right earnest and according to the promises that I made in my statement. The works

will be started and we will complete the works. Thank you.

SHRIMATI RENUKA CHOWDHURY: Madam, we welcome this.

THE DEPUTY CHAIRMAN: Thank you, Mr. Prime Minister. The world will get the message that Kashmir and Kashmiri people are in the minds of everybody and everybody is taking it seriously. This House also took it seriously, that we stopped our normal business and discussed this matter. That itself is something we never do generally. We are sticklers for rules in this House. And the Members cooperated. The Leader of Opposition and everybody cooperated. I thank them for this cooperation.

Now, we go back to our normal business. There would be two things. The Finance Minister will reply and you will speak, Mr. Agarwal. It is already five.

I. STATUTORY RESOLUTION SEEKING DISAPPROVAL OF THE DEPOSITORIES (THIRD) ORDINANCE, 1996 (NO. 28 OF 1996)

II THE DEPOSITORIES BILL, 1996— Contd.

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM): I will take only a few minutes, Madam.

At what time does this House adjourn?

THE DEPUTY CHAIRMAN: 6 O'clock. The mover will reply

AN HON. MEMBER: He has withdrawn the motion.

SHRI SATISH AGARWAL: No, I have to withdraw. I have not yet withdrawn, it has to be formalised.

THE DEPUTY CHAIRMAN: So, Mr. Chidambaram, let me ask him to withdraw it so that you have lesser problems. The mover of the resolution will have to speak. First let him withdraw or reply or say whatever he has to say.

SHRI SATISH AGARWAL: Madam the speed with which the Finance Minister responded to my objection with regard to registration of foreign banks and foreign companies, I immediately responded that I withdraw my resolution. But I am making a formal request now

In view of the assurance given by the hon. Finance Minister in the earlier hours, I seek the leave of this House to withdraw my resolution seeking disapproval of the Depositories (Third) ordinance, 1996.

*The statutory resolution was, by leave,
withdrawn.*

THE DEPUTY CHAIRMAN: Now, there is only one speech. So, we should finish it before 6 O'clock.

SHRI P. CHIDAMBARAM: Madam, I am deeply grateful to the hon. members for extending support to this Bill. *(Interruptions)*.

THE DEPUTY CHAIRMAN: Sikan-der Bakht Saheb, floor-crossing is allowed in this House, sometimes. *(Interruptions)* You have crossed two-thirds of the floor, so you better be careful. *(Interruptions)*.

Let the Finance Minister reply.

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM): I am deeply grateful to the hon. Members for extending support to this bill. This Bill became law when an Ordinance was made on the 20th of September, 1995. I do not like ordinances. I certainly do not like re-promulgating ordinances. But then, this is a peculiar situation because the original Ordinance amended a large number of Acts and the amendments came into force. Therefore, when this Bill could not be passed in the Rajya Sabha earlier, if we had not re-promulgated the ordinance, those amendments would have lapsed. And under the law, today the original provisions don't revive. So we would have had a complete deadlock and, therefore, we had to re-promulgate the ordinance. In fact, when we